



संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस. मार्ग, फोर्ट, मुंबई - 400 001 **Department of Communication**, Central Office, S.B.S. Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

July 12, 2022

Three NBFCs surrender their CoR to RBI

The following three Non-Banking Financial Companies (NBFCs) have surrendered the Certificate of Registration (CoR) granted to them by the Reserve Bank of India (RBI). The RBI, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their CoR.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Cancellation Order Date
1	P.K.C. Credit Pvt. Ltd.	Flat No.18, Trimurti 4, Lower Rawdon Street, Kolkata, West Bengal- 700020	B.05.05093	May 30, 2003	June 01, 2022
2	Gajanand Lefin Pvt Ltd	5, Rani Rashmani Road, Kolkata, West Bengal- 700013	B.05.04393	September 18, 2001	June 02, 2022
3	Harita Malini Private Limited	No.29(8), Haddows Road, Chennai, Tamil Nadu-600006	B-07.00559	January 09, 2001	June 09, 2022

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

(Yogesh Dayal) Chief General Manager

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